

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION  
LOK SABHA  
UNSTARRED QUESTION No. 2474  
TO BE ANSWERED ON 14.12.2015

**Reservation Guidelines**

2474. SHRI SANGANNA AMARAPPA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the University Grants Commission (UGC) has been violating the guidelines for giving the reserved job quota for the physically challenged persons in the country;
- (b) if so, the details thereof;
- (c) the action taken by the Government in this regard;
- (d) whether the Government has constituted any Committee to check on the Universities; and
- (e) if so, the details thereof ?

**ANSWER**

MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)

(a): No, Madam. The University Grants Commission (UGC) has informed that it is not violating the guidelines for giving the reserved job quota for the physically challenged persons in the country.

(b) & (c): In view of above, does not arise.

(d) & (e): The Ministry has not constituted a Committee. The information and data on reservation in jobs in the Universities is collected and collated by the UGC. The UGC, from time to time, been conveying the policy decisions of the Government of India including reservations in admissions and employment, pertaining to the persons with disabilities, to the Universities and Deemed Universities in the country for compliance.

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